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CENTRAL ADMINISTRATIVE TRIBUNA;; HYDERABAD BENCH  
AT HYDERABAD

Original Application No.403/1996

Dt. of decision:27-3-1996

Between:

D. Sitaramaiah .. Applicant

and

1. The Chairman,  
ISRO,  
Dept. of Space,  
Sriharikota.
2. The Secretary,  
Department of Space,  
Bangalore-560 094 .. Respondents

COUNSEL FOR THE APPLICANT: Mr. I. Dakshina Murthy

COUNSEL FOR THE RESPONDENTS: Mr. N.V. Raghava Reddy

CORAM

HON'BLE SHRI JUSTICE M.G. CHAUDHARI, VICE CHAIRMAN

HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (A)

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O.A.No.403/96

Dt. of decision:27-3-1996

(Order passed by Sri Justice M.G.Chaudhari,  
Hon'ble Vice Chairman)

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It is contended that a vacancy is likely to arise during this month in the post of Asst. Administrative Officer at Sriharikota, and the applicant may not be considered since a period of one year would not be over from cancellation of his promotion as per the existing practice and that similar relaxation <sup>as</sup> ~~has been given~~ to personnel at Bangalore vide O.M. dt.14-6-82 issued by the Chairman, ISRO be directed to be given to the applicant for considering him for promotion to the next vacancy.

✓ The applicant has already been filed a representation on 1-3-96 in which he has referred to the above mentioned Memorandum. We have no doubt that the authorities of the respondents will duly consider the position and additionally we direct the authorities of the respondents to take an appropriate decision on the representation of the applicant in the light of the Memo<sup>r</sup> mentioned above before any other person is appointed <sup>in the</sup> to vacancy, if any such vacancy arises or is likely to be filled in at this stage. There is no other ground disclosed on which the O.A. can be entertained. Hence on the above observations, the O.A.

✓ can be disposed of.

H. Rajendra Prasad  
(H. Rajendra Prasad)  
Member (A)

M.G. Chaudhari  
(M.G. Chaudhari)  
Vice Chairman

Dt.27-3-1996  
Open Court Dictation

kmv

*Arshu  
20/86*  
*By Rajendra*

Copy to:-

1. The Chairman, Indian Space Research Organisation, Department of Space, Government of India, Anthariksha Bhavan, New Bel Road, Bangalore-560 094.
2. The Secretary, Department of Space, Nee Bel Road, Antariksh Bhavan, Bangalore-560 094.
3. One copy to Mr. I. Dakshina Murthy, Advocate, 10-1-18/25, Shyamnagar, Masab Tank, Hyd-500 004.
4. One copy to Mr. N. V. Raghava Reddy, CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

*M. A. Choughary*  
THE HON'BLE MR. JUSTICE V. NEELADRI RAO  
VICE CHAIRMAN

*H. L. Venkateswaran*  
THE HON'BLE MR. B. RANGARAJAN : M(A)

Dated: *27-3* -1996

ORDER/JUDGMENT

*M.A/R.A./C.A.NO.*

*in*

*O.A.No. 408/96*

*T.A.No.*

*W.P.No.*

Admitted and Interim directions issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered Rejected.

No order as to costs.

*No Space Copy*

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal

देशपात्र/DESPATCH

*4 APR 1996*

हैदराबाद बैठकीठ  
HYDERABAD BENCH